

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**  
**CAUSE LIST OF PRONOUNCEMENTS**  
**FOR 10<sup>th</sup> December 2024 (Tuesday)**

Court Room No.      Time:  
(VC link for the Court Room is as given in the Constitution for the period)

**Before Shri M. Balaganesh, AM and Shri Vimal Kumar, Judicial Member**

<b>PRONOUNCEMENTS</b>				
Srl	Appeal Number	Assessee	Bench	Author
1-3	1962/Del/2023 2212/Del/2023 2762/Del/2023	Indus Towers Ltd (formerly known as Bharti Infratel Ltd) Vs. DCIT	C	AM

Assistant Registrar



**CAUSE LIST OF  
PRONOUNCEMENTS  
FOR 10<sup>th</sup> December, 2024 (Tuesday)  
Court Room No. 1 Time : - 10:30 AM  
(VC link for the Court Room is as given in the Constitution for the period)  
BEFORE SHRI MAHAVIR SINGH, HON'BLE VICE PRESIDENT  
AND  
SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

<b>PRONOUNCEMENTS</b>				
Srl. No.	Appeal Number	Assessee	Bench	Author
1.	3790/Del/2024	Shri Ishwar Singh Kaushik	C	Sh. Mahavir Singh, Hon'ble Vice President
2.	3720/Del/2024	Ms. Kavita Sharma	C	Sh. Mahavir Singh, Hon'ble Vice President
3.	2457/Del/2017	M/s. JITF Water Infra (Naya Raipur) Ltd.	C	Sh. Mahavir Singh, Hon'ble Vice President

AR, ITAT  
New Delhi

7